

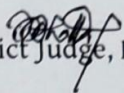
OFFICE OF THE DISTRICT JUDGE OF HOOGHLY  
ENGLISH DEPARTMENT

Order No. 252/G

Dated 18.09.2020

In partial modification of this office Order No. 248/G dated 16.09.2020, the undersigned informs that due to typographical mistake line "The staff who are deployed to render service, will get honorarium as per G.O. No. 892-J/L/ 25-23/09 dated 20.07.2012 of Government of West Bengal, Judicial Department" has wrongly been inserted in the said office order (i.e. Order No. 248/G dated 16.09.2020). **The said line should be deleted from the Order No. 248/G dated 16.09.2020.**

The other portion of this office Order No. 248/G dated 16.09.2020 shall remain unchanged. This office Order No. 248/G dated 16.09.2020 is modified to this extent only. Inform all concerned.

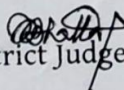
  
District Judge, Hooghly

Memo No. 1463(10)/DLSA

Dated 18.09.2020

Copy forwarded for information to :-

1. Additional District & Sessions Judge, 1<sup>st</sup> /3<sup>rd</sup> Court, Hooghly, Sadar
2. Chief Judicial Magistrate, Hooghly
3. My English Department
4. District Judge's Vernacular Department, Hooghly, Sadar
5. District Judge's Accounts Department, Hooghly, Sadar
6. District Judge's Nezarath Department, Hooghly, Sadar
7. The Secretary, District Legal Services Authority, Hooghly, Sadar
8. The Chairman, Sub-Divisional Legal Services, Authority, Hooghly Sadar
9. System Officer, Hooghly

  
District Judge, Hooghly